

17.9.2012

For Applicant: Sri Prashant Singh for Sri R.C. Singh  
For Respondents: Sri S.K. Awasthi for Sri Deepak  
Shukla for R-1 & R-2 and Sri Alok Tripathi for State  
of U.P.

**M.P. No. 1923/12:** This is an application moved by the applicant herself praying for dismissal of O.A. on the ground of its having become infructuous in view of the order dated 22.8.2012 passed by Central Government in compliance of judgment and order dated 24.11.2011 passed by Hon'ble High Court in Writ petition no. 476 (S/B) of 2001 and judgment and order dated 25.2.2010 passed by this Tribunal in O.A. no. 221/09 allotting IPS cadre of Uttar Pradesh to the applicant on the basis of result of Civil Services Examination, 1999.

In view of the above, the O.A. is dismissed has having become infructuous. No order as to costs.

*S.P. Singh*

(S.P. Singh)  
Member (A)

*Alok K. Singh*

(Justice Alok K. Singh)  
Member (J)

*oh*  
*copy of order*  
*dated 17-9-12*  
*Girish/-*  
*19-9-12*